

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati, the 09th February, 2022

NO. HC.VII-167(Pt.-VIII)/2014/ 708 /A ### The Hon'ble Gauhati High Court has been pleased to nominate the following Master Trainer Judicial Officers to attend the online TOT Programme on "***e-filing & Virtual Hearing for Government panel Advocates***" scheduled to be held on **19th February, 2022** between **10.30 A.M. to 1.30 P.M.**

Sl. No.	High Court	Name of the Judicial Officers	Designation
1.	Gauhati High Court	Shri Kiran Lal Baishnab	Chief Judicial Magistrate, Golaghat, Assam.
2.	Gauhati High Court	Shri Satyajit Karmakar	Secretary, District Legal Services Authority, South Salmara, Mankachar, Assam.

The aforesaid Officers are directed to attend the virtual training programme accordingly. Further, they are requested to submit a report after the completion of their programme.

The training schedule and VC link will be sent later.


By order,
Sd/- O. Mize

JOINT REGISTRAR (PM&P)-cum-CPC

Memo No. HC.VII-167(Pt.-VIII)/2014/ 709-720/A Dated: 09.02.2022
Copy forward for information and necessary action:

1. Smti. R. Arulmozhiselvi, Member (Human Resources), e-Committee, Supreme Court of India, New-Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Admin./ Vig./Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Golaghat.
(He is requested to inform the concerned Judicial Officer about this Notification).
6. The District & Sessions Judge, South Salmara, Mankachar, Assam.
(He is requested to inform the concerned Judicial Officer about this Notification).
7. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat, Assam.

8. Shri Satyajit Karmakar, Secretary, District Legal Services Authority, South Salmara, Mankachar, Assam.
 9. The Project Manager, Gauhati High Court, Guwahati
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
 10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
 11. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
 12. The CA to the Registrar General, Gauhati High Court, Guwahati.
- [THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


09.02.22

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